

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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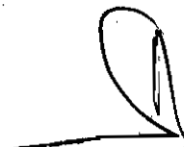
**ORDER**

No: 660

Dated: 19.09.2016

In the interest of administration, Mrs. Pooja Gupta,  
Munsiff, Hiranagar, is transferred and posted as Munsiff, Basohli,  
vice Mrs. Sumati Sharma.

BY ORDER

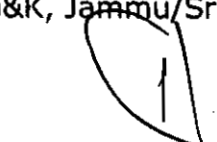
  
(Ashok Kumar Koul)  
Registrar General 19.09.16

No. 19066-77/GS

Dated: 19.09.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judges, Kathua,
6. Munsiffs, Hiranagar/Basohli,  
.....for information and necessary action.
7. Concerned Officer.
8. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the  
same on High Court website.
9. Office file.

  
Registrar General 19.09.16.